

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2624 of 2019

Poonam Devi & Anr.Petitioners

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioners : Mr. Prakash Chandra, Advocate.

For the Respondents : Ms. Pinky Tiwari, A.C. to A.G.

06/ 25.03.2021 As prayed, two weeks' time after '**Holi**' holidays is allowed for removing the defects as pointed out vide office note dated 18.12.2020.

[Dr. S.N.Pathak, J.]

P.K.S.